

1	2	3	4
24.	उत्तर प्रदेश	70083	7224
25.	पश्चिम बंगाल	48450	1679
26.	अंडमान और निकोबार द्वीप समूह	182	7
27.	चंडीगढ़	23	—
28.	दादरा और नागर हवेली	120	80
29.	दमन और दीव	32	—
30.	दिल्ली]	1688	—
31.	लक्षद्वीप	19	—
32.	पाण्डिचेरी	271	31

**Posting of teachers on promotion in KVS**

1653. SHRI RAGHAVJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the TGTs on promotion to the posts of PGTs can be posted in their existing Vidyalayas/stations subject to the availability of vacancy;

(b) if so, whether it is also a fact that some SC/ST promotees to the posts of PGTs in Ahmedabad Region had recently been posted to Silchar and Guwahati Region though vacancies did exist in Ahmedabad and nearby regions;

(c) if so, the details of such promotees; and

(d) reasons for such an action?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE (KUMARI SELJA): (a) Yes, Sir.

(b) No, Sir.

(c) and (d) Do not arise.

**Financial assistance to Sanskrit Pathshalas**

1654. SHRI V. RAJESHWAR RAO :  
DR. SHRIKANT RAMCHANDRA JICHKAR :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how many Sanskrit Pathshalas have been covered this year for financial assistance under the scheme of modernisation of Sanskrit Pathshalas;

(b) what is the total amount of money given to them under the scheme.

(c) whether Government consider that such small amount would hardly be of any benefit to the said Pathshalas; and

(d) whether the grants to the Pathshalas will be increased ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) As yet no Sanskrit Pathshala has been covered this year for financial assistance under the scheme of Modernisation of Sanskrit Pathshalas as proposals are still

awaited from some of the State Governments.

(b) No money has so far been given under the scheme during the current year.

(c) and (d). The scheme provides for appointment of teachers for teaching selected modern subjects in traditional Sanskrit Pathshalas and 100 per cent grant is given to the State Governments.

**'Consumer Protection' as a subject in School Curricula**

1655. SHRI KRISHNA KUMAR  
BIRLA :

SHRI GHUFRAN AZAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is considering the inclusion of consumer protection as a subject in school curricula,

(b) if so, the details thereof;

(c) whether it is also a fact that Government has approached the Indira Gandhi National Open University for formulating the plans and proposals for introducing the subject at various levels as well as requested the State Governments to take initiatives in this regard; and

(d) if so, the details thereof and the reaction of the State Governments in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). Some ideas having linkage to consumer rights have already been included in the Social Sciences text books of the NCERT. The NCERT textbooks are used in the schools affiliated to the

CBSE. The majority of the schools in the country are with the State Governments who have autonomy in design of curricula for schools under their respective jurisdiction.

(c) and (d). As per information received from the Indira Gandhi National Open University (IGNOU), an academic programme in the area of Consumer Protection has been designed by the University to train the persons who wish to take up leadership of Consumer Protection Movement at various levels. The State Governments have not been approached so far to take initiative in introducing this subject at various levels since the IGNOU's academic programme is yet to be implemented in consultation with the Ministry of Civil Supplies, Consumer Affairs and Public Distribution.

**Shrouded controversy about Joint Entrance Examination**

1656. SHRIMATI VEENA VERMA :  
SHRI RAJNI RANJAN SAHU:  
SHRI RAJUBHAI A.  
PARMAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the report in the 'Hindustan Times' of 25th June, 1994 captioned "Flamed JEE mars students careers";

(b) if so, whether it was the fourth year in a row when Joint Entrance Examination (JEE) conducted for admission to IITs were shrouded in controversies; and

(c) what steps have been/are being taken to improve the admission procedure and practices for these prestigious institutions?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to